Observing the SAARC year of the girl child

588. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government have earmarked Rs. 1.75 crores for the SAARC year of the girl child, which is being observed this year;
- (b) if so, whether a comprehensive plan for the year has been worked out;
- (c) what are the main features of the development programme so chalked; and
- (d) what amount out of the Rs. 1.70 crores earmarked for the purpose have been spent so far and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b) Yes, Sir

(c) and (d) A Statement is attached.

Statement

An amount of Rs 175.00 lakhs has been provided for celebration of SAARC Year of the Girl Child. 1990. This amount is being utilised for various activities like advocacy and media campaigns; Action Research Projects by Universities in the country on the 'Girl Child and the family' to identify problems like literacy, education, tion, age of marriage, health and nutrifemale infanticide tion. etc: organiof Baika Shivirs in 250 districts in the country with low literacy indicators and where the outreach of the electronic media is limited; creches attached to schools to enable girl children to leave their younger brothers and sisters in the creches and attend the schools and assistance for strengthening the protective homes set up under the Immoral Traffic Prevention Act. so far an amount of about Rs 93.00 lakhs has been sanctioned for the programmes on advocacy, Action Research Projects and Balika Shivirs.

Harijans burnt alive at Atola, Bihar

- 589. SHRI PRABHAKAR RAO KAL-VALA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government's attention has been drawn to the news item appeared in The Hindustan Times' dated 5th December, 1990 wherein it was stated that four members of a Harijan family were allegedly burnt alive by landlords at Atola near Hahi village (Patna) on 4th December, 1990;
 - (b) if so, the details thereof;
- (c) whether any arrest has been made in this regard; and
- (d) whether any action is contemplated by Government against the persons found guilty and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Government have seen the report.

(b) to (d) The incident occurred in a village in Bihar. Maintenance of Public Order which includes registration, investigation, detection and prevention of crime through the police machinery is primarily the responsibility of the State Government, The matter raised in the Question has been brought to the notice of the Government of Bihar for appropriate action.

Development of arborne early warning aircraft at Bangalore centre

590. SHRI KAPIL VERMA: SHRIMATI SURYAKANTA PATIL:

Will the PRIME MINISTER be pleased to state:

- (a) whether an airborne early warning aircraft has been developed at the Bangalore Centre and whether its maiden flight conducted;
- (b) if so, whether it has been found satisfactory, if so, the details thereof;